

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 54(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

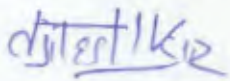
SH. R.VARADHARAJAN
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: M/s. Cosmos Infra Engineering (India) Ltd.
Vs
M/s. Tirupati Buildings and Offices Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

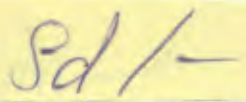
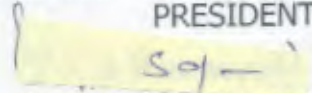
1. Ajitabh K K's Advocate for Respondent No.1, 2, & 4 

2. AJAY GARG Adv ORDER Petitioner-1 

In pursuance of the last order both the respondents namely Mr. Subhash Chander Dabas and Mrs. Rosy Dabas are present in person. Learned counsel for the respondents states after obtaining instructions that inspection in terms of the order dated 03.10.2016 shall be permitted. The petitioner shall inspect the records tomorrow that is 23.02.2017 and 24.02.2017 between 10AM to 5PM.

The personal appearance of the parties is dispensed with for the next date of hearing.

List on 01.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)